

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:982  
ANSWERED ON:04.03.2013  
DEFENCE PROPERTIES IN GUJARAT  
Kanubhai Patel Jayshreeben

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of offices of his Ministry and its organisations in Gujarat;
- (b) the details of immovable properties held by Defence establishments in the State of Gujarat;
- (c) whether there is any dispute relating to the said properties with the State Government; and
- (d) if so, the steps being taken to resolve the same?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) The details of offices of the Ministry and its organization in Gujarat are as under:-

Sl.No.	Organization	No. of units/ offices
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1.	Armed Forces	151
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2.	Other defence establishments	69
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- (b) 24807 acres of defence land is situated in Gujarat.

(c) & (d):The Dhrangadhra Municipal Corporation has filed Civil Suit No.33/89 (earlier 88/85) in the court of Sr. Civil Judge at Dhrangadhra in respect of ex-state forces property known as MES Colony (Barrack No.32) measuring 4.48 acres claiming ownership. The matter is presently sub-judice.